

1

# In The Central Administrative Tribunal

ALLAHABAD BENCH

:: ORDER - SHEET ::

Application No.... 1085/95 ..... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

| Notes of the Registry | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
|-----------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                       | <p><u>27.7.2000</u></p> <p>Hon. Mr. S. Dayal, AM</p> <p>Hon. Mr. Rafiq-Uddin, JM</p> <p>None for the parties. List has been revised. Since none is present for the applicant.</p> <p>The case is dismissed in default for non-prosecution.</p> <p><br/>JM</p> <p><br/>AM</p> <p>/neelam/</p> |